

NOTICE

Please take notice that Hon'ble Division Bench No. I comprising Hon'ble The Chief Justice and Hon'ble Mr. Justice Sujit Narayan Prasad will not hold Court on 01.12.2020 and the matters listed in Daily Cause List dated 01.12.2020 shall remain stand over. Urgent matters, if any, before Hon'ble Division Bench No. I may be mentioned before Hon'ble Division Bench No. II in Court No. 03.

Please take notice that Hon'ble Mr. Justice Sujit Narayan Prasad will sit single on 01.12.2020 at 10:30 A.M and take up the cases notified before His Lordship through V.C.

By Order,

Sd/-

(Sanjeev Kumar Das)
Joint Registrar (L&C)

Dated the 30th November, 2020
High Court of Jharkhand, Ranchi

NOTIFIED CASES CAUSELIST For Tuesday The 1st December 2020
COURT NO. 13 (THROUGH VC)
SINGLE BENCH (BENCH ID-24812)
AT 10:30 AM
HON'BLE MR.JUSTICE SUJIT NARAYAN PRASAD

Orders

1	W.P(C)/2953/2013	RAM KRISHNA CHAUDHARY vs THE STATE OF JHARKHAND AND ORS	SHANKAR LAL AGARWAL ABHIJEET KR SINGH	SRIJIT CHOUDHARY AJIT KUMAR
IA NO, 537/2014 (For STAY OF PROCEEDINGS) RESIDUARY MATTERS-00				
Admission				
2	W.P(C)/2429/2013	TRILOKI PANDEY vs COLLECTARIATE	HIMANSHU KR MEHTA KANCHAN KUMARI MANJUSHRI PATRA TAPAN MAHATO	AJIT KUMAR RUPESH SINGH RAHUL SABOO
RESIDUARY MATTERS-00				
3	W.P(C)/2439/2013	PRAVIN KUMAR SHARMA vs COLLECTARIATE	HIMANSHU KR MEHTA KANCHAN KUMARI MANJUSHRI PATRA TAPAN MAHATO	SRIJIT CHOUDHARY
RESIDUARY MATTERS-00				
4	W.P(C)/2567/2013	BASUDEO ROUT ALIAS CHINA ROUT vs PARIMAL CHAKRABORTY AND ORS	PRASHANT PALLAV VIJAY KANT DUBEY	
CODE OF CIVIL PROCEDURE, 1908				
5	W.P(C)/2571/2013	HIMANSHU SHEKHAR SINGH vs HUMAN RESOURCE DEVELOPMENT	SANJAY PIPRAWALL MAHADEO THAKUR KUNAL KUMAR SINHA	SRIJIT CHOUDHARY RUBY PARWEEN INDRANI S. CHOUDHARY
AFFILIATION MATTER				
6	W.P(C)/2994/2013	NAYEEM ANSARI AND ORS vs THE STATE OF JHARKHAND AND ORS	RITA KUMARI SARFARAZ AKHTAR	SRIJIT CHOUDHARY ARVIND KUMAR CHOUDHARY
CODE OF CIVIL PROCEDURE, 1908				
7	W.P(C)/4321/2013	MS NAMAN BARTER PVT LTD THROUGH ITS DIRECTOR ALOK KUMAR GUPTA vs THE STATE OF JHARKHAND AND ORS.	LUKESH KUMAR AKHILESH KR SINGH	VIKASH KISHORE PRASAD
LAND ACQUISITION ACT 1894				
8	W.P(C)/4327/2013	BINOD KUMAR GOPE vs THE STATE OF JHARKHAND AND ORS.	RAHUL KR GUPTA NIYATI SAH RADHA KRISHAN GUPTA	VIKASH KISHORE PRASAD RAY RAJAT NATH
ILLIGAL CONSTRUCTION				
9	W.P(C)/5197/2013	MD BARIK vs TRANSPORT	SUDHIR SAHAY MITUL KUMAR	RUPESH SINGH AJIT KUMAR PARTH S. A. SWAROOP PATI D K PRASAD P.K.MUKHOPADHYAY RAHUL SABOO
MOTOR VEHICLES ACT, 1988				
10	W.P(C)/5519/2013	THE STATE OF JHARKHAND THROUGH THE PRINCIPAL SECRETARY HEALTH AND FAMILY WELFARE AND ANR vs THE INFORMATION COMMISSIONER STATE INFORMATION COMMISSION AND ORS	ABHIJEET KR SINGH	SAMAVESH BHANJ DEO VIKASH KUMAR RITU KUMAR
RIGHT TO INFORMATION ACT				

wt11	W.P(C)/6377/2011	UGESHWAR RAM vs JHARKHAND STATE INFORMATION COOMMISSION	MANISH MISHRA RAJNIKANT	VIKASH KUMAR AJIT KUMAR (A.A.G.) SAMAVESH BHANJ DEO RUPESH SINGH NIKI SINHA RITU KUMAR RAHUL SABOO
12	QUASHING MATTER W.P(C)/5529/2013	SUSHIL KUMAR vs THE JHARKHAND STATE INFORMATION COMMISSION THROUGH ITS SECRETARY AND ORS	MANOJ TANDON NAVIN KR SINGH KUMARI RASHMI	SANJAY PIPRAWALL
13	CODE OF CIVIL PROCEDURE, 1908 W.P(C)/7608/2013	PRADIP KUMAR JATIA vs COLLECTARIATE	RITA KUMARI RAJ KISHORE SAHU BIRENDRA KUMAR	VIKASH KISHORE PRASAD
14	CODE OF CIVIL PROCEDURE, 1908 W.P(C)/7671/2013	MS PRABHAT ENTERPRISES THROUGH ITS SOLE PROPRIETOR PRABHAT KUMAR SINGH vs BUILDING CONSTRUCTION	MANOJ TANDON NAVIN KR SINGH SHIV SHANKAR KUMAR KUMARI RASHMI	A.G CHANDRA PRABHA PRABHAT KR SINHA
15	CODE OF CIVIL PROCEDURE, 1908 W.P(C)/7693/2013	SARDAR SAKTTAR LAL SILLI vs COLLECTARIATE	SATISH KUMAR KESHRI	MD. SHAMIM AKHTAR MANOJ KR. NO.3 SARDHU MAHTO UPENDRA NATH MAHTO